

**TRIES IN THE MINISTRY OF INDUSTRY**  
(SHRI SRIKANTA JENA): (a) Yes, Sir.

(b) No, Sir.

(c) No, Sir.

[English]

**Adulteration of Petroleum Products in West Bengal**

2035. SHRI HET RAM: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government are aware of threat of closure of petrol pumps in West Bengal to protest against adulteration of petroleum products; and

(b) if so, the steps taken or proposed to be taken by Government to check the adulteration in petroleum products and to deal with the situation arising out of closure of petroleum products and to deal with situation arising out of closure of petrol pumps?

**THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY):** (a) Yes, Sir.

(b) The following steps are being taken to prevent adulteration of petrol and diesel with kerosene;

- (i) Filter paper test at petrol pumps.
- (ii) Recording of temperature and density of HSD both at supply and receipt points.
- (iii) Doping of Kerosene with furfural.
- (iv) Introduction of Mobile Laboratories for surprise checks at petrol pumps.

(v) Regular inspections of petrol pumps and kerosene agencies by oil company officers.

(vi) State Govts. UTs have been delegated powers under Section 3 of the Essential Commodities Act to issue appropriate orders for regulating the a distribution and trade of essential commodities and for any incidental and supplementary matters.

The State Level Oil Coordinator, West Bengal, has advised the Oil companies to persuade their dealers as not to go on strike, apart from apprising the Govt. of West Bengal.

[Translation]

**Petrol Consumption in Bihar**

2036. SHRI DEVENDRA PRASAD YADAV: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the yearly consumption of petrol and diesel in Bihar and the number of petrol pumps to meet this demand;

(b) the annual rate of increase in consumption of petrol and diesel in Bihar;

(c) whether Government are making some concrete efforts ensuring sale of Petrol and diesel in the whole country at uniform rates;

(d) whether the sale price of petrol in Bihar is more than that of prevailing in Delhi; and

(e) if so, the reasons therefor?

**THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY):** (a) The yearly consumption of petrol and diesel in Bihar during the last three years in give below:

(Tonnes)

<i>Year</i>	<i>Petrol</i>	<i>Diesel</i>
<i>1</i>	<i>2</i>	<i>3</i>
1987-88	10,57,78	9,42,955
1988-89	11,61,80	10,91,877
1989-90	13,51,03	11,95,734

No of MS/HSD Retail Outlets as on 1.4.90 is 892.

(b) The growth in consumption of petrol and diesel in Bihar has been as follows:

(% growth)

<i>Year</i>	<i>Petrol</i>	<i>Diesel</i>
<i>1</i>	<i>2</i>	<i>3</i>
1988-89	9.83%	15.79%
1989-90	16.28%	9.51%

(c) No, Sir.

(d) The sale price will vary from location to location in Bihar. The present price is Rs. 10.04 per litre in Patna compared to Rs. 9.84 per litre in Delhi.

(e) The Government fixed ex-storage point price for petrol and diesel which is uniform throughout the country. However, the retail price varies from location to location depending on freight, State Sales Tax and local levies.

(a) whether there have been demands for a non-stop Superfast (IInd Class) train between Delhi and Kanpur;

(b) if so, the details thereof; and

(c) when it is likely to be introduced?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) No, Sir.

(b) and (c). Do not arise.

**Badagara Railway Station (Kerala)**

[English]

**Superfast Train Between Delhi and Kanpur**

2037. SHRI KESHARI LAL: Will the Minister of RAILWAYS be pleased to state:

2038. SHRI K. MURALEEDHARAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received